## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 40/NCLT/AHM/2017 With CA (CAA) No. 34/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

Name of the Company:

Welspun Energy Pvt. Ltd.

WS Alloy Holding Pvt. Ltd.

Welspun Steel Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Yuveaj Thakore for D. N. Ravai

Advocate

Petitional

U. Ta Kare.

## **ORDER**

Learned Advocate Mr. Yuvraj Thakore present for Petitioner.

At request of petitioner.

List the matter on 03.07.2017.

BIKKI RAVEENDRA BABI MEMBER JUDICIAL

Dated this the 19th day of May, 2017.